

partial fast undertaken by Shri P. R. Sarkar, generally known as Shri Ananda Murti, in the Bankipur Jail in Patna;

(b) if so, the facts thereabout;

(c) doctors report about his condition; and

(d) whether Government will take a sympathetic view for giving him necessary facilities as an undertrial prisoner and if so, the facts thereabout?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) to (d). Anand Margis and their supporters have been addressing communications to the Prime Minister and other high dignitaries alleging illtreatment of Shri Sarkar by the authorities of the jail and deterioration in his health. They have also been demanding the withdrawal of the cases against him and his unconditional release from jail. Shri Sarkar has been persistently refusing medical check up and treatment by the Government doctors and even facility of medical examination by a non-official doctor of his choice. From the 9th March 1974 for a few days he allowed himself to be medically examined, but again refused medical examination from the 13th March, 1974. On the 24th March, 1974 the Civil Surgeon reported that Shri Sarkar looked better and cheerful although he did not subject himself to medical examination. Shri Sarkar and several others are facing charges of conspiracy and murder. He is being treated as an upper division prisoner. The State Government have given him all the facilities permissible under the Bihar Jail Manual rules for prisoners of his class.

Guidelines for news broadcast and talks in regard to mass agitations in the country

7023. SHRI SAMAR GUHA: Will the Minister of INFORMATION AND

BROADCASTING be pleased to state:

(a) whether Government have outlined guidelines for news broadcast and various talks in regard to the recent mass agitations in different parts of the country;

(b) if so, the facts thereabout; and

(c) the talks so far broadcast on the subject from various stations and the names of the persons entrusted for such talks?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) and (b). All broadcasts are guided by the general principles of broadcasting policy, namely, objectivity and public interest. Taking note of the present situation, All India Radio stations have been recently asked to further emphasise in its various programmes the imperative need to counteract tendency of violence and disruption to social and economic life of the community.

(c) This broad orientation of social purpose is reflected in a variety of programmes meant for different audiences. The compilation of titles and names would involve effort not commensurate with the benefit sought to be derived.

Statement by the Editor of Searchlight regarding destruction by Searchlight building in Patna

7024. SHRI SAMAR GUHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the attention of Government has been drawn to the statement issued by the Editor of Searchlight Patna in regard to the circumstances leading to the destruction of the 'Searchlight' building;

(b) if so, whether any inquiry has been made by Government; and

(c) if so, the facts thereabout?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) Government have seen some press reports about the statement made by the Editor of the 'Searchlight', Patna

(b) and (c) Facts are being ascertained from the State Government

बिहार में पुलिस की गोली द्वारा मारे गए व्यक्तियों को मुद्दाबजे का प्रस्ताव

7025. श्री बिभूति मिश्र : क्या गृह मंत्री यह बताने की कृपा करेंगे कि

(क) क्या सरकार बिहार में मार्च में हुए उपद्रवों के दौरान पुलिस, केन्द्रीय रिजर्व पुलिस अथवा सेना द्वारा मारे गये निर्दोष लोगों तथा उनमें जिनकी सम्पत्ति नष्ट हुई उनकी क्षतिपूर्ति देने पर विचार कर रही है ;

(ख) क्या बिहार सरकार ने उन लोगों को सहायता देने के लिये जिनकी सम्पत्ति लूट ली गई अथवा जला दी गई, केन्द्रीय सरकार से सहायता मांगी है, और

(ग) हत्याह्त व्यक्तियों की मर्यादा कतनी है तथा सरकार द्वारा जतना का कितने रुपये की हानि हुई ?

गृह मंत्रालय में उपर्युक्त (जी एफ० एच० मोहसिन) : (क) और (ख). जी नहीं, श्रीमान् ।

(ग) सूचना एकत्रित की जा रही है तथा प्राप्त होने पर सदन के पटल पर रख दी जायेगी ।

पंजीकृत शिक्षित बेरोजगारों के लिए आवंटित राशि

7026. श्री लाल जी भाई : क्या योजना मंत्री यह बताने की कृपा करेंगे कि वर्ष 1971-72, 1972-73 और 1973-74 के दौरान पंजीकृत शिक्षित बेरोजगारों के लिये कितनी राशि आवंटित की गई ?

योजना मंत्रालय में राज्य मंत्री (श्री मोहन चारिया) विभिन्न योजना कार्यक्रमों, जिनमें शिक्षित व्यक्तियों के लिए अधिकांश रोजगार के सुअवसरों की व्यवस्था है, के अतिरिक्त चौथा पञ्चवर्षीय योजना के दौरान पंजीकृत शिक्षित बेरोजगार व्यक्तियों को रोजगार देने के लिये कुछ विशेष स्कीमों में आरम्भ की गई थी। इन स्कीमों के नाम तथा इनके लिये 1971-72, 1972-73 तथा 1973-74 में आवंटन की राशि नीचे दी गई है —

क्रम सं०	स्कीम	(लाख रुपयां में)		
		आवंटन	1971-72	1972-73
1	2	3	4	5
1	1971-72 में आरम्भ किया गया शिक्षित बेरोजगारों के लिये कार्यक्रम	1510.64	5408.28	4585.42
2	1972-73 में राज्यों तथा सघ शासित क्षेत्रों में आरम्भ किया गया विशेष रोजगार कार्यक्रम	—	2618.33	2244.49
3	1973-74 में आरम्भ किया गया शिक्षित बेरोजगारों के लिये पाच लाख रोजगार कार्यक्रम	—	—	5398.53
	योग	1510.64	8026.61	12228.44